

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 103
New IA-700/2025
In
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors.

.... Petitioner/Applicant

Vs.

GRJ Distributors and Developers Private Limited Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 11.02.2025

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For RP : Mr. Rishabh Jain, Adv.

ORDER

IA-700/2025

The 3rd Progress Report filed by the Resolution Professional is taken on record, subject to all just exceptions.

IA disposed of.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

SURBHI